



2026:AH:27962

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 17964 of 2024

Ashish Dubey

.....Petitioner(s)

Versus

State Of Up And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Krishna Mohan Ojha
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Learned counsel for the writ petitioner submits that the present petition has become infructuous and seeks to withdraw the present writ petition.
2. Accordingly, the present writ petition is **dismissed** as having become infructuous.

(Vikas Budhwar,J.)

February 6, 2026

Virendra